

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH – COURT NO. 1

Service Tax Appeal No. 27993 of 2013

[Arising out of Order-in-Appeal No.167-170/2013 dated 19.07.2013 passed by the
Commissioner (Appeals) LTU, Bangalore]

**M/s. Texas Instruments (India)
Pvt Ltd**

....Appellant

Bagmane Tech Park, 66/3, Adjacent LRDE
Byrasandra, C.V.Raman Nagar Post,
Bangalore 560 093

VERSUS

**Commissioner of Central Excise,
Customs and Service Tax,
Bangalore-LTU**

....Respondent

UNIT JSS TOWERS, 100 FEET RING ROAD,
BANASHANKARI III STAGE
BANGALORE
KARNATAKA
560085

APPEARANCE:

Shri Ravi Raghavan, Advocate for the Appellant
Shri P.Gopakumar, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, JUDICIAL MEMBER
HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER**

DATE OF HEARING: 30/03/2022

DATE OF DECISION: 12/05/2022

ORDER

The appeal is partly allowed. For order, see order of date in Service
Tax Appeal No. 2081 of 2012.

**(RAMESH NAIR)
JUDICIAL MEMBER**

**(P. ANJANI KUMAR)
TECHNICAL MEMBER**